राजस्व तथा व्यय मंत्री (श्री के॰ झार॰ गणेक्त) : (क) जी, नही ।

(ख) तथा (ग) ये प्रश्न नही उठते । स्थिति की समीक्षा का प्रश्न तभी उठेगा जब उपभोक्ता मृल्य सूचकांक का बारह महीनो का ग्रौसत 228 पर पहुंच चुकेगा ।

†[THE MINISTER OF REVENUE AND EXPENDITURE

#### राजस्व तथा व्यय मत्री

(SHRI K. R. GANESH): (a) No, Sir.

(b) and (c) Do not arise. The question of a review of the position will arise only when the twelve monthly average of consumer price index reaches 228.]

PAY OF GOVERNMENT EMPLOYEES ON TRANSFER TO AUTONOMOUS BODIES

\*494. SHRI D. THENGARI: Will the Minister of FINANCE

#### वित्त मंत्री

be pleased to state:

(a) whether it is a fact that the pay of a Government servant on transfer on promotion to autonomous bodies is restricted in accordance with the Ministry's O.M. No. F.10(24)-E.III/60dated the 9th March, 1964;

(b) whether he is aware of the fact that many Government servants who get appointments in the next higher grade in autonomous bodies are adversely affected by the above order; and

(c) if so, what action is being taken by Government to revise the above order?

THE MINISTER OF REVENUE AND EXPENDITURE

#### राजस्व तथा व्यय मंत्रो

(SHRI K. R. GANESH): (a) Yes, Sir.

**†[ ] English translation.** 

to Questions

(b) and (c) It has been a long standing policy of the Government to limit the benefit that a Government servant may get when he is appointed to a post outside his cadre. The orders of 9th March, 1964 were issued only to secure uniformity of treatment in all cases of this type. The question of Government servants appointed to higher grades in autonomous bodies being adversely affected by these orders does not, therefore, arise.

LOANS ADVANCED BY NATIONALISED BANKS AND STATE BANK OF INDIA

\*495. SHRI BAHARUL ISLAM: Will the Minister of FINANCE

#### वित्त मंत्री

be pleased to state the quantum of loans advanced to various people and parties by the nationalised banks since their nationalisation and the State Bank of India till 30th April, 1971, Statewise?

## THE MINISTER OF FINANCE

# वित मत्री

(SHRI Y. B. CHAVAN): In accordance with usage and practice customary among banks, information relating to or to the affairs of their constituents is not divulged. As such, the figures of advances by the nationalised banks and by the State Bank of India to various people and parties cannot be furnished.

#### ASIAN ECONOMIC MINISTERS CONFER-ENCE

\*360. SHRI B. V. RAJU: Will the Minister of FINANCE

## वित्त मंत्री

be pleased to state:

(a) whether the Government of India have taken a decision on the declaration of the Council of Asian Economic Ministers made in their Conference held in Kabul in December 1970 for establishment of an 'Asian Clearing Union'; and

(b) if so, the names of the other Asian countries which have agreed to join the Union?

THE MINISTER OF FINANCE

## वित्त मंत्री

(SHRI Y. B. CHAVAN): (a) and (b) In pursuance of the Kabul Declaration of the Council of Ministers for Asian Economic Cooperation, a meeting of the Preparatory Committee for the establishment of an Asian Clearing Union was convened by the ECAFE at Bangkok from March 16 to 22, 1971. At this meeting, which was attended by India and 14 other ECAFE member countries, Draft а Agreement establishing an Asian Clearing Union was adopted. The ECAFE Secretariat has since forwarded a copy of the Draft Agreement of the Asian Clearing Union to the member countries, for their consideration. A copy of the Draft Agreement has been received by India and is being examined. The question of joining the proposed Asian Clearing Union by India by other Asian countries would arise, and be decided, when the Draft Agreement is finally adopted on the basis of the comments and reactions of the ECAFE member countries.

## MITISUBISHI ECONOMIC MISSION'S VISIT TO INDIA

\*406. SHRI BABUBHAI M. CHI-NAI: Will the Minister of FINANCE

## वित्त मंत्री

be pleased to state:

(a) whether Mitsubishi Economic Mission recently visited India; and

(b) if so, which are the places they visited and what  $i_s$  their impression about closer co-operation, between India and Japan in Industrial field?

THE MINISTER OF FINANCE

## वित्त मंत्री

(SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) The Mission, either as a whole or in groups, visited Delhi, Baroda, Bombay, Madras, Bangalore and Calcutta. The report of the Mission which is expected to contain their impressions and assessment is likely to be received by Government through our Ambassador in Japan sometime this month.

# †ग्रनुसूचित ग्रादिम जातियों ग्रौर ग्रनुसूचित ज्ञन जातियों के लोगों के लिये मकानों की ज्यवस्था

\*503. श्री मान सिंह वर्माः वया निर्माण ग्रौर श्रावास मंत्री यह बताने की कृपा करेगे कि:

(क) क्या सरकार ने ग्रामों तथा नगरों में रहने वाले ग्रनुसूचित जातियो ग्रौर ग्रनु-सूचित जनजातियों के क्षोगों को मकान उपलब्ध कराने की कोई योजनाये तैयार की है;

(ख) यदि हां, तो उनका ब्यौरा क्या है; ग्रौर

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो उसके क्या कारण हैं ?

‡[PROVISION OF HOUSES FOR PERSONS BELONGING TO SCHEDULED CASTES AND SCHEDULED TRIBES

\*503. SHRI MAN SINGH VARMA: -Will the Minister of WORKS AND HOUSING

# निर्माण और ग्रावास मंत्री

be pleased to state:

(a) whether Government have formulated any plans for providing houses to the persons belonging to the scheduled castes and scheduled tribes living in villages and in the cities;

(b) if so, the details thereof; and

(c) if the answer to part (a) above be in the negative, the reasons therefor?]

†Transferred from the 16th June, 1971.

†[ ] English translation.

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